

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016
APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017
APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

Dated: 25th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

APPEAL NO. 313 OF 2016 & IA NO. 648 OF 2016

In the matter of:

Rajasthan Textile Mills Association

....

Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

....

Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan

Counsel for the Respondent(s)

:

Mr. Raj Kumar Mehta

Ms. Himanshi Andley for R.1

Ms. Ranjitha Ramachandran

Ms. Poorva Saigal

Mr. Pulkit Agrwal for R-2 to 4

APPEAL NO. 165 OF 2017 & IA NO. 282 OF 2017

In the matter of:

Ambuja Cement Ltd.

....

Appellant(s)

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

....

Respondent(s)

Counsel for the Appellant(s)

:

Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R.1

Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agrwal for R-1 to 3

APPEAL NO. 166 OF 2017 & IA NO. 280 OF 2017

In the matter of:

J.K. Cement Works

Vs.

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agrwal for R-1 to 3

Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R.4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing
on **30.10.2018.**

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member